

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 868 OF 2006
BEFORE THE REGISTRAR SUNIL THOMAS

SHAM @ KISHOR BHASKARRAO MATKARI

Appellant (s)

VERSUS

STATE OF MAHARSHTRA

Respondent(s)

(With appln(s) for permission to file additional documents

Date: 28/07/2011 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Uma Datta,Adv.

For Respondent(s)

Ms. Asha Gopalan Nair,Adv.

UPON hearing counsel the Court made the following
O R D E R

Original records are received. Appellant has
already filed additional documents. No pre-hearing
steps. Hence, place the matter before the Hon'ble Court
as per rules.

(Sunil Thomas)
Registrar